

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/4913/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 18th December, 2020.

Sub: **Winter vacation.**

Ref:- Your letter No.DJB I-11/2020/4347 dtd 16.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail winter vacation from 24.12.2020 to 31.12.2020, along with station leave permission, with your official vehicle, at your own cost, from the evening of 23.12.2020 till the morning of 02.01.2021. Further, the Chief Judicial Magistrate, Bongaigaon, in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-84/2003/4914-A, dated 18.12.2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)